

These officer could not be promoted on regular basis as they have not yet completed eight years' qualifying service as Civilian Gazetted Officer (Equipment) prescribed in Recruitment Rules for promotion to the post of Civilian Staff Officer (Equipment). There is however no proposal to recover the pay and allowances for the period of the approved ad-hoc promotions to this higher grade.

Goods Purchased For Chandigarh Hotel Lying in Delhi

2941. SHRI R.L.P. VERMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the reasons why the fan coil units worth lakh of rupees has been purchased for the Chandigarh Hotel, when this project has not gone on the drawing board even; and

(b) whether it is a fact that they are lying in Hotel Kanishk for over one year ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b) ITDC had purchased 60 numbers of fan coil units at a cost of Rs. 1,61,400 on competitive approved rates for Chandigarh hotel. The hotel project could not be executed because of certain constraints. These fan coil units were, therefore, gainfully utilised by the ITDC for completion of air-conditioning work at Hotel Kanishk, New Delhi.

Closing of P.G. Textile Mills at Vadodara in Gujarat

2942. SHRI R. P. GAEKWAD : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received reports about the closure of P.G. Textile Mills at Vadodara in Gujarat throwing about 2,000 workers out of employment;

(b) whether Government have also received reports that another textile Mills at Vadodara viz. Yamuna Mills is also on the verge of being closed;

(c) whether Government propose to take over the said Mills on the same lines of the 13 Mills of Bombay recently taken over by Government;

(d) if so, when are these Mills likely to be taken over by Government;

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) to (e) Various aspects relating to closure of these mills are being examined by Government. No decision has been taken for take over of these mills.

सरकारी क्षेत्र के प्रमुख उपक्रमों को हुआ घाटा

2943. श्री मूल चन्द डागा :

श्री रामबिलास पासवान :

श्री सतीश अग्रवाल :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 15 अगस्त, 1983 के "इण्डियन वर्कर" में "पब्लिक सेक्टर यूनियन्स इनकर हैवी लास" शीर्षक से छपे समाचार की ओर गया है;

(ख) क्या सरकारी क्षेत्र में ऐसे 15 प्रमुख एकक हैं जिनको प्रतिवर्ष 1,000 करोड़ रुपये का घाटा हो रहा है, और यदि हाँ, तो उनके नाम क्या हैं तथा बार-बार होने वाले इस घाटे को न रोके जाने के क्या कारण हैं;

(ब) सरकारी क्षेत्र के इन एककों को कितने वर्षों से घाटा हो रहा है और क्या बिक्री को इस घाटे के लिए उत्तरदायी ठहराया गया है; और

(घ) क्या सरकारी क्षेत्र के इन 15 एककों के कर्मचारियों को बोनस दिया गया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री पट्टाभिरामा राव) : (क) से (ग) : हमारे पास उपलब्ध आंकड़ों के अनुसार सरकारी क्षेत्र में ऐसे कोई 15 एकक नहीं है जिनमें 1,000 करोड़ रुपये का वार्षिक घाटा हुआ है। घाटा उठाने वाले सभी उद्यमों में हुए घाटे के वास्तविक आंकड़े लोक उद्यम सर्वेक्षण में उपलब्ध हैं जिसे हर साल संसद् में पेश किया जाता है।

(घ) सरकारी उद्यमों में बोनस/अनुग्रह राशि का भुगतान क्रमशः बोनस सँदाय अधिनियम 1965 के उपबन्धों तथा सरकार द्वारा साल दर साल के आधार पर जारी किए गए कार्यकारी अनुदेशों के अनुसार विनियमित किया जाता है।

Closure of Jute and Textile Mills

2944. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of COMM-
ERCE be pleased to state :

(a) the names and the number of jute and textile mills, are at present closed in different parts of the country;

(b) the main factors responsible for the closure of those units;

(c) the steps taken by Government to revive those units; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI
MATI RAM DULARI SINHA) :

(a) A statement showing the names of closed cotton textile mills and Jute mills is attached.

(b) In majority of cases, the reasons for closure of units are reported labour unrest and financial problems, the nature and extent of which vary from unit to unit.

(c) and (d) Government have already evolved detailed guidelines for tackling sickness in the industries. Recently, a Standing Committee has also been set up under the Chairmanship of Secretary (Textiles) to go into various problems of the Textile Industry in particular. As regards Jute Industry, Government have been taking various steps from time to time to improve the working of Jute Industry and also to assist it to reopen closed units.

Statements

(A) *Data on Cotton Textile Mills Closed as on*

31st October, 1983

Sr. No.	Name of the Mills
1	2
Bihar	
1. Bihar Cotton Mills Ltd., Phulwari Sherif Patna.	